


HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD
Instructions for the candidates for the post of
Typist and Copyist in the Telangana Judicial Ministerial
Service:

Please read the following instructions carefully:

1. Total duration of examination is 10 minutes from 3:03 PM to 3:13 PM.
2. The clock will be set at the server. The countdown timer in the top right corner of screen will display the remaining time available for you to complete the examination. When the timer reaches zero, the examination will end by itself. You will not be required to end or submit your examination.
3. The given passage is to be typed in English on desktop computer by the candidates.
4. After candidate logs into the system, 2 minutes time will be given for Mock typing test after that 1 minute of break time wherein Candidate will check keyboard and keys operation and shall be ready to begin the typing test. If any candidate's system keys are not working, during this break time they have to immediately report to the supervisor and get it resolved.
5. Do not use special keys or any key at the time of the examination, which is not necessary for the typing of the words given in the passage. Do not type any special characters / symbols except those mentioned in the passage.
6. During examination be patience and keep calm. You can contact the invigilator by raising your hand for any problem, such as:-
 - Key-board error
 - Machine automatic shutdown
 - Power interruption
 - Browser crash
7. If the above mentioned technical problem occurs while the candidates are typing, then the opportunity of log-in will be provided again. The remaining time of the total time will be provided to the candidates for typing the passage.

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8. Your candidature can be cancelled if you disrupt the peace by any mean in the examination or adopt wrong methods / imitating / using restricted electronic gadgets such as Bluetooth device, mobile phone, electronic watch, camera etc.
9. Print out will not be available to the candidate after the end of the exam.
10. Candidates will not be allowed to leave the examination hall until the examination ends.

 12/3/20

REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)